

**GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**RAJYA SABHA  
UNSTARRED QUESTION NO - 2928  
ANSWERED ON – 26/03/2025**

**Strengthening of schools and financial allocation under PM-SHRI Scheme**

2928 # **Shri Sanjay Singh:**

Will the Minister of *Education* be pleased to state:

- (a) the number of schools that have been strengthened under PM-SHRI Scheme so far, State-wise details thereof and the number of schools for which the said work is still pending;
- (b) the details of the transparent process adopted for the selection of schools under the said scheme along with the criteria used for the selection of schools under the said scheme; and
- (c) the details of the process of fund allocation under PM-SHRI Scheme and the manner in which it is distributed among the selected schools?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(SHRI JAYANT CHAUDHARY)**

(a): Under the PM SHRI scheme, there is a provision of setting up of more than 14500 PM SHRI Schools by strengthening the existing schools from amongst schools managed by Central Government/State/UT Government/local bodies out of which a total of 12,505 schools have been selected from 33 States/UTs along with KVS/NVS/NCERT. The State/UT/KVS/NVS/NCERT wise number of selected schools is attached as **Annexure-I**.

(b): Selection of PM SHRI schools is through Challenge Mode wherein Schools compete for support to become exemplar schools. Selection is done through a three-stage process with definite time lines, which is as follows: -

Stage-1: States/UTs sign an MoU with Centre laying down the commitments for supporting these schools for achieving specified quality assurance as PM SHRI schools.

Stage-2: In this stage, a pool of schools that are eligible to be selected as PM SHRI Schools are identified based on prescribed minimum benchmark through UDISE+ data.

These benchmarks are automatically populated from UDISE+ portal based on the latest data. The minimum benchmarks that the school fulfils are as follows:

- i. The school should have its own pucca building in good condition.
- ii. Barrier free access -Ramp.

- iii. The school must be safety oriented.
- iv. The enrolment of students at Elementary (Class 1-5/1-8) level and Senior Secondary (Class 6-12/ 6-10/ 1-10/ 1-12) level must be more than the state average enrolment, for the category.
- v. The school should have at least one separate toilet each for boys & girls.
- vi. The school must have potable drinking water facility.
- vii. The school must have separate hand washing facility.
- viii. All teachers should have Photo ID Card as per extant guidelines.
- ix. Electricity supply should be in working condition.
- x. School should have Library/library corner facilities and Sports equipment.

Stage-3: This stage is based on the challenge method for fulfilling certain criteria. Schools in urban areas need to score a minimum of 70%, whereas schools in rural areas need to score a minimum of 60% to be selected as PM SHRI Schools. Fulfilment of conditions has to be certified by States/UTs through physical inspection.

States/UTs are required to recommend the list of schools to the Department of School Education & Literacy (DoSE&L), Ministry of Education after district verification and an Expert committee headed by Secretary (DoSE&L), at DoSE&L, has been constituted to make the final school selection through challenge method.

(c): Under PM SHRI scheme, States/UTs submit proposal by identifying the gaps such as ICT Labs, science labs, lab equipment, digital libraries, Classroom Digital Boards, Smart Classrooms, LED lighting, composting facilities etc. The component wise proposal submitted by the States/UTs are appraised and sanctioned by the Project Approval Board (PAB) in consultation with the States/UTs according to financial and programmatic norms and provision available.

For release of fund to the States/UTs, they are supposed to fulfil the set of conditions mentioned in the guidelines of Ministry of Finance such as release of entire Central share to the SNA account, transfer of corresponding State share to SNA account, Expenditure more than 75% of available funds, deposit of interest earned to CFI, Provision of Central share and state share in State budget, submission of Provisional Utilisation Certificate (UC) for up to 75% of the released amount and Audited UC for remaining 25% of the released amount. After fulfilling these mandatory requirements, State/UT submits a proposal for release of funds, which is then processed following the due procedure.

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**ANNEXURE-I****ANNEXURE REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 2928 ANSWERED ON 26.03.2025 ASKED BY SHRI SANJAY SINGH, HON'BLE MEMBER OF PARLIAMENT REGARDING "STRENGTHENING OF SCHOOLS AND FINANCIAL ALLOCATION UNDER PM-SHRI SCHEME"**

The details of State/UT/KVS/NVS/NCERT-wise selected schools under PM SHRI Scheme is as follows:

<b>Sl. No.</b>	<b>States/UTs</b>	<b>Total Schools</b>
1	ANDAMAN & NICOBAR ISLAND	11
2	ANDHRA PRADESH	855
3	ARUNACHAL PRADESH	93
4	ASSAM	382
5	BIHAR	836
6	CHANDIGARH	2
7	CHHATTISGARH	341
8	DNH & DD	6
9	DELHI	6
10	GOA	28
11	GUJARAT	448
12	HIMACHAL PRADESH	180
13	HARYANA	250
14	JAMMU & KASHMIR	396
15	JHARKHAND	345
16	KARNATAKA	585
17	LADAKH	36
18	LAKSHADWEEP	11
19	MADHYA PRADESH	787
20	MAHARASHTRA	827
21	MANIPUR	105
22	MEGHALAYA	63
23	MIZORAM	35
24	NAGALAND	49
25	ODISHA	462
26	PUDUCHERRY	12
27	PUNJAB	347
28	RAJASTHAN	639
29	SIKKIM	43
30	TELANGANA	794
31	TRIPURA	84
32	UTTARAKHAND	226
33	UTTAR PRADESH	1713
34	KVS	884
35	NVS	620
36	NCERT	4
	<b>Total</b>	<b>12505</b>

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